

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:7154

ANSWERED ON:11.05.2000

BILATERAL AIR SERVICES AGREEMENT

AJAY SINGH CHAUTALA;GADDE RAMAMOHAN;M.V.V.S MURTHI;RUDRAGOUDA PATIL;SHIVAJI MANE;SHYAMA SINGH

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Singapore International Airline sought a revision of the bilateral air services agreement between India and Singapore to add flights and serve Hyderabad, Bangalore and Kochi;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether there is a proposal for joint venture with the Airport Authority of India for the setting up of cargo houses and providing cargo service in the metro cities;
- (d) if so, the details thereof;
- (e) whether Singapore International Airline(SIA) is keen on entering the Indian market but a little cautious now after the SIA-TATA domestic airline project failed to take off; and
- (f) if so, the details thereof and the reaction of the Government in this regard?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

- (a) and (b): At the last Inter-Governmental talks held in July, 1997 the Government of Singapore had requested for Thiruvananthapuram, Bangalore and Hyderabad as new points of call for their designated airline. As part of the package agreed at the talks, Thiruvananthapuram was granted as an additional point to the designated airline of Singapore.
- (c) and (d): Airports Authority of India has plans to appoint a consultant to advise on the modalities of setting up a Joint Venture Parallel Cargo Terminal at Delhi Airport and development of this airport as a major transshipment hub.
- (e) and (f): The Government has no information on SIA business strategy.